

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

14

T.C.P No. 198/(MAH)/2017

CORAM:

Present:

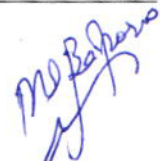

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

NAME OF THE PARTIES: Pragnesh V. Thakker  
V/s.  
Stonemann Royale Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
14	Makarand Bakore	Adv. for Resp Co	
	Arunod Terral	Adv. for Petitioner	

ORDER

TCP No. 198/I&BP/NCLT/MB/MAH/2017

For having the Petitioner Counsel stated that Form was not filed on or  
before 15.7.2017, this Petition is abated with liberty as mentioned in the  
Notification dated 15.7.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR  
Member (Judicial)